

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhammed Rafeeq K H, Karimpanakkal House, Kunnamangalamvayal, Meppadi Post, Vythiri Taluk Wayanad District, Pin-673 577, holder of S S L C Book No. D 374347 with Register No. 395286 of March 1991, also known as Rafeeq in the Election Identity Card No. KL/04/029/351214 dated 3-2-1999 issued by Electoral Registration Officer for Kalpetta Constituency, is one and the same person. Hereafter I have changed my name as Muhammed Rafeeque. K. H.

This change will come into effect in all records related to me.

Meppadi,  
30-12-2019.

MUHAMMED RAFAQE K H

## NOTIFICATION

I, Asna. K. A d/o Salim K. A, Mannilathodi H, Mulavankolli, Cheeral P. O., Cheeral Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 595, do hereby notify for the information of all concerned authorities and the public that my Community which is not entered in my S.S.L.C. No.G227812 with Register Number 488298 of March 2007 is entered as Islam-Mappila (OBC) vide Certificate Ref. No. B3-9282/19 dated 4-12-2019, issued by the Tahsildar, Sulthan Bathery.

This correction will come in to effect in all records related to me.

Cheeral,  
17-12-2019.

ASNA. K. A

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdu Rahiman B., Bendad House, Mundol Road, Thekkil P. O., Kasaragod District, Pin-671 541, holder of S.S.L.C. Book No. F 169006 with Register No. 562298 of March 1993, in the Birth Certificate of my minor son Abdul Muiz A., with Registration No. 5087/2018, date of Registration 4-7-2018 issued by the Registrar of Births and Deaths, Kasaragod Municipality, also known as Abdul Rahiman B, in the Duplicate Driving Licence No. 14/3204/2008, dated 1-9-2014 issued by the Asst. LA, Kasargode, as Abdul Rahman in the Election Identity Card No. RDQ1447655 dated 7-4-2019 issued by the Electoral Registration Officer, Udma Assembly Constituency, and as Abdul Rahiman Benthad in the Passport No. U 2242557 issued on 13-12-2019 by the Regional Passport Officer, Regional Passport Office, Kozhikode, is one and the same person. Hereafter I will be known by the name Abdul Rahiman B. only.

This change will come into effect in all records related to me.

Kasaragod,  
4-1-2020.

ABDU RAHIMAN B.

## NOTIFICATION

I, Jishamol V. S, Vazhappanal House, Paramba P. O., Kasaragod District, Pin-671 534, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu Pillai in my SSLC Book No. 004111 with Register No. 152485 of March 1999 is corrected as Hindu Chetties vide Certificate No. K1-12400/19(13) dated 13-12-2019 of Tahsildar, Taluk Office Vellarikundu.

This correction will come in to effect in all records related to me.

Paramba,  
16-12-2019.

JISHAMOL V. S

## COCHIN DEVASWOM BOARD

## NOTIFICATION

No. E-2250/15.

18th March 2019.

Keezhadoor Durgadevi Temple, Mangalamthrikovu Sreekrishna Temple, Changamkulangara Sree Mahavishnu Bhadrakali Temples are situated in Keezhadoor Desam, Alathur Village, Chalakkudy Taluk, Thrissur District are the institutions defined under the section 61(6) of TCHRI Act 15/1950 and the administration of these temples carried out by the Traditional trustee of Sri E. S.Vasudevan Namboothiripad, Elangad Vazhapilly Mana.

On a request from the Traditional Trustee an enquiry under section 99(1) of the Act XV of 1950 was ordered by the Cochin Devaswom Board and Devaswom Deputy Secretary as the enquiry officer has recommended to assume the management of the said temples by Cochin Devaswom Board with all properties movable and immovable of the Temple for the proper protection, maintenance and management of Cochin Devaswom Board. The Board has resolved to assume the management of these temples as per resolution No. 14 dated 6-2-2019.

Therefore in exercise of the powers vested in the Board under section 98(1) (C) of the Act XV of 1950, the management of Keezhadoor Durgadevi Temple, Mangalamthrikovu Sreekrishna Temple, Changamkulangara Sree Mahavishnu Bhadrakali Temples are in Alathur Village, Chalakkudy Taluk, Thrissur District is assumed by the Cochin Devaswom Board with its properties movable and immovable and placed under the direct management of Cochin Devaswom Board with effect from 29-2-2019.

Cochin Devaswom Board,  
Thrissur.

(Sd.)  
Secretary.